

>

Title: Introduction of the Public Employment (Recruitment) Bill, 2011.

SHRIMATI BIJOYA CHAKRAVARTY (GUWAHATI): Sir, I beg to move for leave to introduce a Bill to provide for regulation of recruitment in public employment and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for regulation of recruitment in public employment and for matters connected therewith."

*The motion was adopted.*

SHRIMATI BIJOYA CHAKRAVARTY : I introduce the Bill.

---